

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:689
ANSWERED ON:13.05.2005
FAKE PAN CARDS
Harsha Kumar Shri G.V.

Will the Minister of FINANCE be pleased to state:

- (d) whether the cases of fake Permanent Account Number (PAN) cards are increasing;
- (e) if so, the details thereof, State-wise;
- (f) details of action taken/initiated against the persons found involved in the case;
- (g) whether any case of negligence on the part of officers of the Income Tax Department has come to notice in spreading the fake PAN card racket;
- (h) if so, the action taken/to be taken by the Government against the officials of the IT Department in this regard; and
- (i) the steps taken/proposed to be taken by the Government to stop such fake PAN card rackets in future?

Answer

MINISTER OF FINANCE (SHRI P. CHIDAMBARAM)

- (a) to (f): A statement is laid on the Table of the House.